

tain their views in the matter

**Third Part** The Third Part of the Report of the Committee of Parliament on Official Language dealing with arrangements regarding Hindi teaching for Government employees and training through Hindi medium was submitted to the President in February, 1989 and its copies were placed in the Lok Sabha in October, 1989 and in the Rajya Sabha in December 1989. The views of the State Governments/U T Administrations have been sought on the report. The Ministries/Departments have also been requested for their comments.

**Fourth Part** Fourth Part of the report which relates to the present position regarding use of Hindi in the Government Offices and undertakings in different parts of the country, was submitted to the President in November 1989. Adequate copies of the report are being printed so that these could be placed in both Houses of Parliament and whereafter these will be sent to the State Governments for their opinion.

[*Translation*]

**Pay Scales for Extra Departmental Employees**

4705 SHRI RAMDAS SINGH  
SHRI SANTOSH KUMAR  
GANGWAR

Will the Minister of COMMUNICATIONS be pleased to state

(a) whether Ministry has issued any memorandum recommending new pay scales for Extra Departmental employees with effect from 11 September, 1989; and

(b) if so, the reasons for not implementing these pay scales with effect from 1 January, 1986 as per the recommendations of Fourth Pay Commission?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K P UNNIKRI SHNAN) (a) No, Sir

(b) Question does not arise

[*English*]

**Import of Di-Ammonium Phosphate**

4706 SHRI SHANKERSINH  
VAGHELA  
SHRI L K ADVANI

Will the Minister of AGRICULTURE be pleased to state

(a) whether Government are contemplating import of Di-Ammonium Phosphate (DAP) in large quantities,

(b) if so the estimated quantity and cost of such imports, and

(c) the steps being taken to keep the prices of DAP under check?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL) (a) and (b) The gap between the projected demand and availability from opening stocks and indigenous production of phosphatic fertilisers is filled through import of Di-Ammonium Phosphate (DAP). As the demand is dependent upon the monsoon, the actual quantity imported in each year varies with the characteristics of the mon-

soon during the year. The cost of imports is dependent on both the quantity to be imported and also the prices in the international market during the period of purchase. It would not be in the public interest to give actual figures of estimates of the quantity or the total value.

(c) The import of fertilisers, including DAP, is canalised through the Minerals and Metals Trading Corporation of India Limited (MMTC). Decisions regarding prices are left to be taken by MMTC in its best commercial judgement.

#### **Tamil Refugees from Sri Lanka**

4707. SHRI BALASAHEB VIKHE PATIL:  
PROF. K.V. THOMAS:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of Tamil refugees who had gone back to Sri Lanka after Indo-Sri Lanka Accord;

(b) whether Tamil refugees are again coming in thousands;

(c) if so, the number thereof during the last three months and the States in which they have been accommodated; and

(d) the steps taken or proposed to be taken by Government to deal with the present trend of refugees coming to India?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) After the signing of Indo-Sri Lanka accord of July, 1987, 25585 refugees were returned to Sri Lanka under the arrangement of the Government of India, in 50 batches between 24th December, 1987 and 31st March, 1989.

(b) and (c). Tamil Refugees again started

coming back to India with effect from 26th August, 1989. During the last 3 months, 3731 Sri Lankan refugees have arrived in India. Of these 2123 have been accommodated in Tamil Nadu and 1608 have been accommodated in Orissa.

(d) The inflow of Tamil refugees from Sri Lanka is related to conditions of peace and normalcy and the safety and security of Tamils in the North Eastern Province of Sri Lanka. The Government have been in contact with Sri Lanka Government concerning these issues and have urged Sri Lanka Government to ensure the safety and security of all Tamils. The Government are also continuing efforts to bring to an end the internecine fighting among rival Tamil Militant Groups.

#### **Relaxation of Restrictions on Foreign Tourists in Sikkim**

4708. SHRI PRAKASH V. PATIL:  
SHRI PRAKASH KOKO  
BRAHMBHATT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Union Government have opened some areas of Sikkim for foreign tourists;

(b) if so, the total number of foreign tourists who have visited Sikkim so far after the relaxation of the restrictions;

(c) the places which have been opened for tourists in Sikkim; and

(d) the areas which are still restricted?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) Some areas in Sikkim are open for foreign tourists which can be visited by them after obtaining permits from certain designated